

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No.01/Chd/Hry/2018

In the matter of:

Zamindara Agro Pvt.Ltd.

...Petitioner

Vs.

Registrar of Companies, NCT of Delhi & Haryana

...Respondent

Present:: Mr.Mas Ram, Practising Company Secretary,for petitioner.
Mr.Yogesh Putney, Advocate for Income Tax Department.

The Hon'ble Member (Judicial) is on official tour, hence the
matter is adjourned to 06.03.2018.

Sd/-
Court Officer

February 20, 2018

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